

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **27th Day of November, 2018**)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

Original Application No.330/1393/2015
(U/S 19, Administrative Tribunal Act, 1985)

Anil Shanker Srivastava

..... **Applicant**

By Advocate: **None**

Versus

1. Union of India & Ors. **Respondents**

By Advocate: **Illness of Shri R.K. Rai**

O R D E R

List revised. None present for the applicant. There is illness slip of
Shri R.K. Rai, counsel for the respondents.

2. It appears that applicant or his counsel were also not present on
the previous dates i.e. on 14.08.2018 and 07.05.2018 before this
Tribunal. Accordingly, the Original Application is dismissed in default of
the applicant for non prosecution.

(Gokul Chandra Pati)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil